

**Central Administrative Tribunal
Principal Bench**

OA No.4186/2017

New Delhi, this the 29th day of November, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sunil Kumar Yadav, Staff Nurse
Group 'C', Aged about 37 years
S/o Sh. Rohitash Yadav
R/o H. No. O-52A, Krishan Vihar
Near MCD Primary School, New Delhi. ... Applicant

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. Govt. of NCT of Delhi
through its Chief Secretary
New Secretariat, I.P. Estate
New Delhi.
2. The Principal Secretary(Health)
Health & Family Welfare Department
9th Level, New Secretariat, I.P. Estate
New Delhi.
3. The Medical Superintendent
SGM Hospital, Govt. of NCT of Delhi
S-Block, Mangor Puri
New Delhi. ... Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard the learned counsel for applicant.

2. It is seen that the OA is filed questioning the Show Cause Notice dated 28.08.2014, wherein time of only 07 days was granted to the applicant to submit his reply. Though the applicant

submitted his reply within the prescribed time, respondents have not passed any orders thereon till date. The earlier OA No.3154/2014, filed by the applicant was dismissed as withdrawn on 15.04.2015, with liberty to file a fresh Application. Now, he filed the instant OA questioning the same Show Cause Notice. Since no adverse orders have been passed by the respondents even till date, the OA is premature and the same is accordingly, dismissed. However, if respondents pass any orders adverse to the applicant, he is at liberty to question the same, in accordance with law. No costs.

3. Let a copy of the OA, be enclosed to this order.

(Nita Chowdhury)
Member (A)

'rk'

(V. Ajay Kumar)
Member (J)